

**HIGH COURT OF ANDHRA PRADESH
COMMERCIAL DATA STATISTICS FOR THE MONTH OF JUNE, 2026**

Form 1								
List of cases e-filed during the month								
Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate E-mail ID	Date of Registration	Date of e.filing
1	High Court of Andhra Pradesh	--	--	--	--	--	--	--

Form 2							
List of cases in which e-Payment of Court fees was made during the month							
Sr. No	Court	District	Case No.	Petitioner name vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 3							
List of cases in which Electronic Service of Process has taken place during the month							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5							
List of cases in which Case Management hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COMC A/8/2020	M/s Danieli India Limited Vs. Rashtriya Ispat Nigam Limited	S Ram Babu	17-11-2020	--	17-06-2026	2038	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COMS /8/2026	Walter Cummins Shipping Services Vs. 1. M T Fuji Chem IMO 1126930 2. Adani Krishnapatnam Ports Ltd 3. Shanti Sagar International Dredging Ltd	Sai Sanjay Suraneni	30-03-2026	--	17-06-2026	79	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

3	High Court of Andhra Pradesh	--	COMS /11/ 2026	Adani Krishnapatnam Ports Ltd. Vs. M T Fujichem IMO 1126930	D S Sivadarshan	28-04-2026	--	29-06-2026	62	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
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Form 7						
Summary of Commercial Cases during the month						
Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	166	2	3	165